NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 39

C.P (IB)638/MB/2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES**:** **EMAMI LIMITED**
V/s
FUTURE RETAIL LIMITED.

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : None present

Section 9 of the IBC, 2016

ORDER

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 03.11.2022.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish